

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/987/IB/2018
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : BHARATH BUILDING CONSTRUCTION (INDIA) LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Preeti S. Arasu for Rajagopal + Rajhakar Advocates	Petitioner	Preeti
2.	Avinash Krishnan Ravi	C.D	AKR.

(21)

[CP/987/IB/2018]

ORDER

On having the Petitioner Counsel filed withdrawal memo, this CP/987/IB/2018 is dismissed as withdrawn.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp